

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1708  
TO BE ANSWERED ON 06.03.2018**

**CENTRAL SECTOR/CENTRALLY SPONSORED SCHEMES**

**1708. SHRI SANKAR PRASAD DATTA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the funds allocated and utilized under various central sector/centrally sponsored schemes of this Ministry during the last three years, Scheme-wise;
- (b) the number of people benefitted under these schemes during the said period, State/UT-wise;
- (c) whether the Government has conducted any evaluation/review of the said schemes in recent years, if so, the details and outcome thereof; and
- (d) if not, the steps proposed to be taken to review such schemes in tune with the changing times?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

- (a): Scheme-wise details of funds allocated and utilized under various Central Sector / Centrally Sponsored Schemes of the Ministry during the last three years are at Annexure-I.
- (b): State/UT-wise details of beneficiaries under these schemes during the last three years are at Annexure-II.
- (c) & (d): Government has conducted third party evaluation studies of the major Central Sector / Centrally Sponsored Schemes of the Ministry, the details are at Annexure-III.

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Referred to in reply to part (a) of Lok Sabha Unstarred Question No.1708 for answer on 6-3-2018 by Shri Sankar Prasad Datta, MP regarding Central Sector / Centrally Sponsored Schemes.

**Scheme wise funds allocated and utilised under Central Sector/ Central Sponsored Schemes of Ministry of Social Justice & Empowerment**

Rs in Lakh

S No.	Name of the Scheme	2014-15		2015-16		2016-17	
		Funds allocated	Funds released/ utilised	Funds allocated	Funds released/ utilised	Funds allocated	Funds released/ utilised
1	Babu Jagjivan Ram Chhatrawas Yojna	7500.00	2314	7500	48.97	4500	3500
2	Free Coaching for SC and OBC Students	1200	814	1200	682	2500	150
3	Top Class Education for SC Students	2100	1938	2142	2977	2100	2850
4	Upgradation of Merit of SC Students	500	286	400	275	300	100
5	Special Central Assistant to Scheduled Cast sub Plan	106000	66453.37	110744.00	51820.17	80000	65171.35
6	Grant in aid to Voluntary Organization working for Scheduled Caste	5000	1902.70	5100	4989.77	5000	6999.55
7	Scheduled Castes Development Corporation	2000	2000	2000	2000	2000	2000
8	Post Matric Scholarship for Scheduled Caste	150000	196337	159900	221388	279100	279876
9	Pre Matric Scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards	1000	90	1000	242	200	188
10	implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.	9000	14739.35	9075.00	11907.00	15000.00	22256.00
11	Pre Matric Scholarship for Scheduled Caste	90000	51403	84200	52470	55000	50615
12	National Fellowship for Scheduled Caste students	20000	14884	20955	20055	20000	19600

13	National Overseas Scholarship for Scheduled Caste	612	878	1500	1345	1500	1402
14	Self Employment Scheme for Rehabilitation of Manual Scavengers	44800	00	47019	00	1000	00
15	Pradhan Mantri Adarsh Gram Yojana	3000	00	19582	00	6268	00
16	Pre-Matric Scholarship to Other Backward Class (OBC)	15000	10955.66	15000	12078.77	14200	12913.52
17	Post-Matric Scholarship to Other Backward Class (OBC)	78500	78053	88500	82275.27	88500	87587.83
18	Dr. Ambedkar Post Matric Scholarship to Economically Backward Class	950	50.00	950	1000.00	1000	1512.00
19	Dr. Ambedkar Pre-Matric and Post-Matric Scholarship to De Notified Tribe	500	350.00	500	450.00	450	450.00
20	Assistance for Skill Development of OBCs/ DNTs/ EBCs	600	448.61	612	502.15	400	898.82
21	Construction of Hostel for OBC Boys and Girls	4500	3021.46	4500	4029.49	4000	4000.00
22	Dr. Ambedkar Central Sector Scheme of Interest Subsidy on educational loan for Overseas Studies for OBC/EBC.	600	90	666	100	200	290
23	National Fellowship for OBCs and EBCs	1100	943	620	1830	2700	2700
24	Integrated Programme for Older Persons (IPOP)	48	9.58	NA	8.67	NA	14.07
25	Financial Assistance in the field of Social Defence	500	365	300	300	300	300
26.	Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme.	11000	10128	15140	15116	17000	17000
27	Deendayal Disabled Rehabilitation Scheme	10200	5008.04	6599.37	5018.99	4497.00	4500.00
28	Indian Spinal Injury Centre	200	180	200	200	200	200
29	Scheme for Implementation of Persons with Disabilities Act, 1955 (SIPDA).	6141	4309	9900	6042	19300	18683

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Referred to in reply to part (b) of Lok Sabha Unstarred Question No.1708 for answer on 6-3-2018 by Shri Sankar Prasad Datta, MP regarding Central Sector / Centrally Sponsored Schemes.

Number of Beneficiaries under various Central Sector/ Central Sponsored Schemes of Ministry of Social Justice & Empowerment during the years 2014-15, 2015-16 and 2016-17.

Scheme of "Babu Jagjivan Ram Chhatrawas Yojna"				
S.No.	Name of the States/UTs	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	0	220	0
2	Haryana	80	300	0
3	Himachal Pradesh.	0	200	0
4	Kerala	60	0	0
5	Madhya Pradesh.	0	0	1000
6	Maharashtra	276	100	0
7	Manipur	450	205	0
8	Orissa	0	100	270
9	Punjab	235	152	300
10	Rajasthan	200	450	0
11	Sikkim	0	200	0
12	Tripura	0	100	150
13	West Bengal	300	200	200
	Total	1601	2227	1920

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Scheme of "Upgradation of Merit of SC Students"				
Sl.No.	Name of the State/U T	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of beneficiaries	No. of beneficiaries
1	Chhattisgarh	89	0	0
2	Daman & Diu	40	0	0
3	Gujarat	0	188	0
4	Haryana	29	27	28
5	Himachal Pradesh	11	16	18
6	Karnataka	0	188	0
7	Kerala	60	69	0
8	Madhya Pradesh	542	692	594
9	Rajasthan	64	40	34
10	Sikkim	36	45	52
11	Tripura	84	0	52
12	Uttarakhand	20	18	34
13	Uttar Pradesh	579	0	0
	Total	1554	1283	812

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Scheme of "Top Class Education for SC students"				
Sl. No.	# Name of State/UT	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of beneficiaries	No. of beneficiaries
		1568	1911	2033

# Grant-in-aid is released under the scheme to the notified institutes and not to the State Governments/UT Administrations. **Note: State-wise allocation is not made under the Scheme**

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**National Fellowship for Scheduled Caste Students**

2014-15	2015-16	2016-17
No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
2000	2000	2000

**National Overseas Scholarship for Scheduled Caste Students**

2014-15	2015-16	2016-17
No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
59	50	108

<b>"National Fellowship for Other Backward Classes/EBCs"</b>				
<b>Sl.No.</b>	<b>Name of the State/UT</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>No. of Beneficiaries</b>	<b>No. of beneficiaries</b>	<b>No. of beneficiaries</b>
		<b>300</b>	<b>600</b>	<b>900</b>

<b>"Free Coaching for SC and OBC students"</b>				
<b>Sl.No.</b>	<b>#Name of the State/UT</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>No. of Beneficiaries</b>	<b>No. of beneficiaries</b>	<b>No. of beneficiaries</b>
		<b>6126</b>	<b>4300</b>	<b>250</b>

# Grant-in-aid is released under the scheme to the empanelled institutions and not to the State Governments/UT Administrations.

**Note: State-wise allocation is not made under the Scheme**

## Scheme of Special Central Assistance to Scheduled Caste Sub-Plan

Sr. No.	States/UTs	2014-15			2015-16			2016-17		
		No. of beneficiaries under Skill Training Programmes	Beneficiaries assisted under subsidy	Total	No. of beneficiaries under Skill Training Programmes	Beneficiaries assisted under subsidy	Total	No. of beneficiaries under Skill Training Programmes	Beneficiaries assisted under subsidy	Total
1	Andhra Pradesh	NR	51776	51776	588	36676	37264	5604	43262	48866
2	Assam	NR	19056	19056	NR	7490	7490	NR	5067	5067
3	Bihar	NR	24302	24302	NR	79749	79749	NR	NR	NR
4	Chattisgarh	646	21246	21892	659	9826	10485	575	13084	13659
5	Gujarat	837	7785	8622	900	8047	8947	NR	NR	NR
6	Haryana	3443	79239	82682	507	7089	7596	NR	NR	NR
7	Himachal Pradesh	1079	10087	11166	1413	83404	84817	275	59795	60070
8	Jammu & Kashmir	NR	NR	NR	NR	NR	NR	NR	NR	NR
9	Jharkhand	399	12367	12766	745	11687	12432	NR	5797	5797
10	Karnataka	NR	43049	43049	12778	69969	82747	6278	11646	17924
11	Kerala	NR	6373	6373	1043	11530	12573	2408	NR	2408
12	Madhya Pradesh	4435	40462	44897	4600	4601	9201	1231	6339	7570
13	Maharashtra	2510	6665	9175	1298	9512	10810	2322	NR	2322
14	Odisha	4049	17390	21439	15894	13681	29575	NR	9908	9908
15	Punjab	5392	7275	12667	5635	5623	11258	5033	12215	17248
16	Rajasthan	546	46410	46956	1394	25247	26641	NR	NR	NR
17	Sikkim	37	227	264	10	837	847	NR	NR	NR
18	Tamil Nadu	6710	23883	30593	NR	8154	8154	6360	14682	21042
19	Telangana	139	18605	18744	2242	45983	48225	571	NR	571
20	Tripura	536	10553	11089	437	11459	11896	735	270	1005



21	Uttar Pradesh	25139	51342	76481	25674	40058	65732	40645	3277	43922
22	Uttarakhand	NR	1489	1489	NR	1771	1771	1503	NR	1503
23	West Bengal	12386	73664	86050	24220	77490	101710	15500	65125	80625
24	Chandigarh	174	187	361	NR	339	339	166	173	339
25	Delhi	670	NR	670	1464	NR	1464	NR	NR	NR
	Total	69127	573432	642559	101501	570222	671723	89206	250640	339846

\* The State/UT Govt. Report number of beneficiaries after close of the year and/or with the proposal for next years.

Scheme of "Pre- Matric Scholarship to Other Backward Class (OBC) Students"				
S.No.	States/ UTs	2014-15	2015-16	2016-17
		Beneficiaries In Lakh	Beneficiaries In Lakh	Beneficiaries In Lakh
1	Andhra Pradesh	0.46	0.72	0.49
2	Bihar	40.39	\$	101.44
3	Chhattisgarh	\$	0	0
4	Goa	0.08	0.07	0.10
5	Gujarat	1.20	1.09	1.09
6	Haryana	0.00	0	\$
7	Himachal Pradesh	0.00	0	0
8	Jammu & Kashmir	0.00	0.46	0.51
9	Jharkhand	0.10	8.90	16.85
10	Karnataka	5.70	10.86	16.24
11	Kerala	3.81	1.67	3.06
12	Madhya Pradesh	0.00	0	\$
13	Maharashtra	3.74	2.05	\$
14	Odisha	1.02	0.87	1.00
15	Punjab	1.76	7.68	\$
16	Rajasthan	4.24	4.56	\$
17	Tamil Nadu	3.17	0.49	1.27
18	Telangana	\$	0	0
19	Uttar Pradesh	1.31	0.58	0.93
20	Uttarakhand	1.55	0	0
21	West Bengal	3.02	3.52	3.67
22	Assam	0.36	0	\$
23	Manipur	\$	0	\$
24	Sikkim	0.00	0.02	0.03
25	Tripura	0.70	0.71	0.68
26	Andaman Nicobar Island	0.00	0	0
27	Chandigarh	0.00	0.01	0.01
28	Dadra & Nagar Haveli	0.00	0	0
29	Daman & Diu	0.01	0	0
30	Delhi	0.06	\$	\$
31	Puducherry	0.13	\$	0.03
	<b>Total</b>	<b>72.81</b>	<b>44.26*</b>	<b>24.40*</b>

\* Provisional as data awaited from some States. Number of beneficiaries are reported subsequently along with proposal for next year from State Governments.

\$ Awaited from States/UTs.

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<b>Central Assistance (CA) released under the Scheme Assistance to Scheduled Castes Development Corporation (SCDCs)</b>				
<b>Sl. No.</b>	<b>States/UTs</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>Beneficiaries</b>	<b>Beneficiaries</b>	<b>Beneficiaries</b>
1	Chandigarh	3653	NR	NR
2	Gujarat	NR	NR	NR
3	Haryana	NR	NR	NR
4	Himachal Pradesh	NR	NR	NR
5	Jammu & Kashmir	NR	NR	NR
6	Jharkhand	5442	NR	NR
7	Kerala	5578	5188	NR
8	Madhya Pradesh	NR	NR	NR
9	Punjab	906	669	NR
10	Tamil Nadu	26584	11512	NR
11	Tripura	NR	NR	NR
12	Uttar Pradesh	51342	40058	NR
13	West Bengal	73664	77490	NR
	<b>Total</b>	<b>167069</b>	<b>134917</b>	<b>NR</b>

NR – Not Reported.

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**Assistance to Voluntary Organisations working for  
Welfare of Scheduled Castes.**

Sl. No	Name of State/UT	No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
1	Andhra Pradesh	300	300	300
1.	Gujarat	491	120	590
2.	Haryana	305	0	380
3.	Himachal Pradesh	50	50	150
4.	Jammu & Kashmir	160	260	220
5.	Jharkhand	0	0	200
6.	Karnataka	1765	3070	3460
7.	Kerala	0	0	0
8.	Madhya Pradesh	650	100	1413
9.	Maharashtra	3226	1585	6185
10.	Orissa	2140	4016	3615
11.	Rajasthan	4400	2571	4775
12.	Tamil Nadu	100	200	469
13.	Uttar Pradesh	2901	1457	4413
14.	Uttarakhand	0	0	0
15.	West Bengal	789	400	455
16.	NCT of Delhi	1776	1500	1050
17.	Assam	870	150	610
18.	Manipur	280	30	1245
20.	Telangana	0	400	300
21.	NSKFDC	8750	9600	11592
22.	NSFDC	13250	14805	17008
	<b>Grand Total</b>	<b>42203</b>	<b>40614</b>	<b>58330</b>

<b>Centrally Sponsored Scheme of "Post-Matric Scholarship to Other Backwa (OBC) Students "</b>				
<b>Sl. No.</b>	<b>State/UTs</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>Beneficiaries In Lakh*</b>	<b>Beneficiaries In Lakh *</b>	<b>Beneficiaries In Lakh *</b>
1	Andhra Pradesh	5.24	6.22	7.34
2	Bihar	4.50	\$	
3	Chhattisgarh	2.50	0.00	
4	Goa	0.05	0.03	0.03
5	Gujarat	0.97	2.43	0.93
6	Haryana	0.17	0.50	
7	Himachal Pradesh	0.08	0.08	0.12
8	Jammu & Kashmir	0.07	0.13	0.09
9	Jharkhand	0.94	0.69	1.21
10	Karnataka	3.37	4.11	16.40
11	Kerala	1.48	1.52	1.66
12	Madhya Pradesh	3.86	2.25	0.90
13	Maharashtra	2.67	3.30	0.83
14	Odisha	1.41	1.64	1.58
15	Punjab	0.00	0.71	
16	Rajasthan	0.65	0.53	0.46
17	Tamil Nadu	1.24	1.42	1.36
18	Telangana	7.81	6.94	
19	Uttar Pradesh	3.25	6.01	2.09
20	Uttarakhand	0.41	0.11	0.04
21	West Bengal	2.29	2.08	2.33
22	Andaman & Nicobar Islands	0.01	0.00	
23	Dadra & Nagar Havali	0.00	0.00	
24	Daman & Diu	0.004	\$	
25	Chandigarh	0.004	0.003	0.00380
26	Delhi	0.04	0.00	0.00059
27	Puducherry	0.004	0.03	
28	Assam	0.68	0.00	0.41
29	Manipur	0.05	\$	0.09
30	Tripura	0.31	0.19	0.16
31	Sikkim	0.01	0.01	0.01
	<b>Total:</b>	<b>44.07</b>	<b>40.93*</b>	<b>38.04*</b>

\* Provisional as data awaited from some States. Number of beneficiaries are reflected subsequently also on receipt of information along with proposal from State Governments.

\$ Awaited from States/UTs.

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<b>Dr. Ambedkar Post-Matric Scholarship to Economy Backward Class (EBC) students"</b>				
<b>S.No.</b>	<b>States/ UTs</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>Beneficiaries</b>	<b>Beneficiaries</b>	<b>Beneficiaries</b>
1.	Andhra Pradesh		267889	181287
2.	Bihar		\$	-
3.	Chandigarh		-	158
4.	Gujrat		-	-
5.	Himachal Pradesh		3577	290
6.	Jammu & Kashmir		-	\$
7.	Kerala		-	\$
8.	Odisha		-	\$
9.	Rajasthan	147	-	\$
10.	Uttarakhand		-	\$
11.	Tripura		-	\$
12.	Sikkim		588	272
13.	Manipur		-	-
	<b>Total</b>	<b>147</b>	<b>272054*</b>	<b>182007*</b>

\*Provisional as data awaited from States. No. of beneficiaries are reflected subsequently also on receipt of information along with proposal from State Governments.

\$ Awaited from State Governments.

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<b>" Dr.Ambedkar Pre-Matric and Post-Matric Scholarships to DNT Students"</b>				
<b>S.No.</b>	<b>States/ UTs</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>Beneficiaries In Lakh</b>	<b>Beneficiaries In Lakh</b>	<b>Beneficiaries In Lakh</b>
1.	Gujarat	-	-	-
2.	Himachal Pradesh	-	-	\$
3.	Jammu & Kashmir	-	-	\$
4.	Karnataka	\$		
5.	Maharashtra	3.76	2.56	\$
6.	Rajasthan		\$	-
7.	Chandigarh		-	-
	<b>Total</b>	<b>3.76</b>	<b>2.56*</b>	

\$ Awaited

\* Provisional as data awaited from States. No. of beneficiaries are reflected subsequently also on receipt of information along with proposal from State Governments.

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<b>Scheme of Assistance to Voluntary Organisations working for welfare of OBCs (revised w.e.f. 2017-18 - "Assistance for Skill Development of OBCs/DNTs/EBCs")</b>				
<b>Sl. No</b>	<b>Name of State/ UT</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>Number of Beneficiaries</b>	<b>Number of Beneficiaries</b>	<b>Number of Beneficiaries</b>
1	Assam	0	40	0
2	Gujarat	50	50	0
3	Haryana	180	0	0
4	Maharashtra	530	760	150
5	Manipur	530	30	150
6	Odisha	100	0	50
7	Rajasthan	450	250	150
8	Uttarakhand	50	50	0
9	NBCFDC	7590	15146	18748
	<b>Total</b>	<b>9480</b>	<b>16326</b>	<b>19248</b>

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**Integrated Programme for Older Persons (IPOP)**

Sl.No	Name of State/UT	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	3875	4800	5900
2	Bihar	75	75	100
3	Chhattisgarh	0	25	0
4	Goa	0	0	0
5	Gujarat	0	0	75
6	Haryana	175	550	650
7	Himachal Pradesh	425	450	975
8	Jammu and Kashmir	0	0	0
9	Jharkhand	0	0	0
10	Karnataka	515	1565	1315
11	Kerala	0	100	200
12	Madhya Pradesh	125	150	150
13	Maharashtra	490	1760	2120
14	Orissa	2775	1475	9395
15	Punjab	225	250	325
16	Rajasthan	50	75	25
17	Tamil Nadu	1970	3895	6820
18	Telangana	175	275	550
19	Uttar Pradesh	475	425	950
20	Uttarkhand	75	125	175
21	West Bengal	2325	1875	3650
22	A& N Island	0	0	0
23	Chandigarh	0	0	0
24	Dadra & Nagar Haveli	0	0	0
25	Daman and Diu	0	0	0
26	Lakshadweep	0	0	0
27	Delhi	125	150	75
28	Pondicherry	0	0	0
29	Arunachal Pradesh	0	25	0
30	Assam	2500	2825	5350
31	Manipur	1725	2025	1275
32	Meghalaya	0	0	0
33	Mizoram	50	100	50
34	Nagaland	25	25	0
35	Sikkim	0	0	0
36	Tripura	50	75	75



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<b>Pradhan Mantri Adarsh Gram Yojana</b>				
Sl. No	Name of State/UT	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Assam	<p>The Scheme aim a holistic development of selected villages and thus it results in beneficiaries the entire Population of allotted village in General and persons belonging to SC in Population</p>	<p>The Scheme aim a holistic development of selected villages and thus it results in beneficiaries the entire Population of allotted village in General and persons belonging to SC in Population</p>	<p>The Scheme aim a holistic development of selected villages and thus it results in beneficiaries the entire Population of allotted village in General and persons belonging to SC in Population</p>
2	Bihar			
3	Himachal Pradesh			
4	Rajasthan			
5	Tamil Nadu			
6	Uttar Pradesh			
7	Madhya Pradesh			
8	Karnataka			
9	Punjab			
10	Odisha			
11	Jharkhand			
12	Chhattisgarh			
13	Haryana			
14	Andhra Pradesh			
15	Telangana			

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**Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989**

Sl. No.	Name of State/UT	2014-15		2015-16		2016-17	
		No. of beneficiaries		No. of beneficiaries		No. of beneficiaries	
		No. of persons provided relief to atrocity victims	No. of persons provided incentive to inter-caste married couples	No. of persons provided relief to atrocity victims	No. of persons provided incentive to inter-caste married couples	No. of persons provided relief to atrocity victims	No. of persons provided incentive to inter-caste married couples
1.	Andhra Pradesh	4208	440	4208	1292	5408	1221
2.	Assam	NA	NA	NA	NA	NA	NA
3.	Bihar	3202	NA	3209	NA	2342	NA
4.	Chhattisgarh	621	80	531	170	492	142
5.	Goa	NA	10	NA	16	NA	12
6.	Gujarat	1383	483	1549	491	2070	667
7.	Haryana	314	249	379	359	487	465
8.	Himachal Pradesh	36	345	47	574	58	364
9.	Jharkhand	70	NA	NA	NA	117	NA
10.	Karnataka	1800	1555	1050	2041	1912	2145
11.	Kerala	471	2131	333	1790	372	1466
12.	Madhya Pradesh	4167	361	5002	405	6303	561
13.	Maharashtra	1118	4283	1013	3405	1440	3134
14.	Odisha	1536	802	1188	558	2108	2214
15.	Punjab	24	NA	26	NA	NA	500
16.	Rajasthan	2530	370	1887	304	1729	284
17.	Sikkim	NA	NA	NA	16	NA	80
18.	Tamil Nadu	1600	2292	1329	4088	2216	1249
19.	Telangana	74	1188	111	784	1007	1212
20.	Tripura	NA	NA	NA	NA	NA	NA
21.	Uttar Pradesh	9594	NA	9291	NA	11369	NA
22.	Uttarakhand	NA	NA	62	NA	5	NA
23.	West Bengal	63	993	63	725	61	1407
24.	Chandigarh	NA	23	NA	20	NA	20
25.	Dadra & NH	NA	NA	NA	NA	NA	NA
26.	Daman & Diu	NA	NA	NA	NA	NA	NA
27.	NCT of Delhi	21	6	21	3	18	3
28.	Puducherry	NA	100	NA	24	NA	72
	<b>Total</b>	<b>32787</b>	<b>15711</b>	<b>31299</b>	<b>17065</b>	<b>39514</b>	<b>17218</b>

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**Post-Matric Scholarship for Scheduled Caste Students. (PMS-SC) Scheme**

S.No.	States/UTs	2014-15	2015-16	2016-17
		No.of beneficiaries	No.of beneficiaries	No.of beneficiaries
1	Andhra Pradesh	505843	600089	685102
2	Assam	31145	40236	38366
3	Bihar	125000	155000	NA
4	Chandigarh	1843	2600	3000
5	Chhattisgarh	89501	86335	90871
6	Daman & Diu	136	156	170
7	Delhi	25831	27064	NA
8	Goa	356	247	108
9	Gujarat	127210	134856	166582
10	Haryana	105184	76222	94377
11	Himachal Pradesh	6852	48685	55213
12	Jammu & Kashmir	7221	12452	4094
13	Jharkhand	28710	33733	NA
14	Karnataka	315795	318125	297478
15	Kerala	122927	120667	131314
16	Madhya Pradesh	274018	288358	323642
17	Maharashtra	461315	524232	404656
18	Manipur	5892	4041	7310
19	Meghalaya	121	133	146
20	Odisha	172504	179454	106668
21	Puducherry	8635	0	NA
22	Punjab	286394	305822	309468
23	Rajasthan	151621	143602	310639
24	Sikkim	273	291	328
25	Tamil Nadu	713928	758290	796206
26	Telangana	270810	265108	278363
27	Tripura	21177	16765	14943
28	Uttar Pradesh	861474	947622	1095469
29	Uttarakhand	81415	20194	39864
30	West Bengal	514992	540976	607744
	<b>Total</b>	<b>5387595</b>	<b>5680938</b>	<b>5862121</b>

NA- information not available

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**Pre-Matric Scholarship Scheme for Scheduled Caste Students**

S.No	State/ UT	2014-15	2015-16	2016-17
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	193188	157736	139710
2	Assam	62560	0	0
3	Bihar	1581	453885	0
4	Chandigarh	1432	1888	2078
5	Chhattisgarh	105399	246715	119014
6	D&N Haveli	0	58	0
7	Daman & Diu	74	118	0
8	Delhi	0	40	0
9	Gujarat	46318	69045	90949
10	Haryana	0	143537	0
11	Himachal Pradesh	0	23572	16146
12	Jammu & Kashmir	7863	0	5770
13	Karnataka	210639	0	221674
14	Kerala	88783	84250	84210
15	Madhya Pradesh	373866	303397	347356
16	Maharashtra	64629	0	0
17	Manipur	880	1217	0
18	Meghalaya	100	0	0
19	Odisha	276345	230920	139595
20	Punjab	189705	222850	125161
21	Rajasthan	264372	15358	19942
22	Sikkim	0	236	0
23	Tamil Nadu	204620	455420	350251
24	Tripura	36853	8799	9133
25	Uttarakhand	82499	25719	0
26	West Bengal	302266	0	349674
	<b>Total</b>	<b>2513972</b>	<b>2444760</b>	<b>2020663</b>

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**Pre-Matric Scholarship Scheme for those engaged cleaning occupations.**

S.No	Name of State/UT	2014-15	2015-16	2016-17
		Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
1	Assam	4049	00	0.00
2	Gujarat	00	333629	0.00
3	Himachal Pradesh	1929	2124	0.00
4	Kerala	1362	00	0.00
5	Maharashtra	00	00	94295
6	Mizoram	275	355	440
7	Odisha	1572	1135	0.00
8	Uttarakhand	00	1450	0.00
9	West Bengal	5086	00	00
	<b>Total</b>	<b>14273</b>	<b>338693</b>	<b>94735</b>

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<b>Central Sector Scheme of Financial Assistance in the field of Social Defence</b>		
2014-15	2015-16	2016-17
No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
7188	6965	7857

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Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme.				
S.No.	Name of the State / Uts	2014-15	2015-16	2016-17
		Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
1	Andhra Pradesh	22157	9623	3180
2	Bihar	3409	1115	2178
3	Chhattisgarh	4961	4092	4034
4	Goa	227	137	166
5	Gujarat	5356	1616	28082
6	Haryana	8272	8991	12453
7	Himachal Pradesh	8552	3655	2306
8	Jammu and Kashmir	4529	1770	3154
9	Jharkhand	10963	242	806
10	Karnataka	4023	5377	6520
11	Kerala	3223	2636	3106
12	Madhya Pradesh	16953	29999	16699
13	Maharashtra	19656	27325	18996
14	Odisha	8161	15421	13757
15	Punjab	3491	21936	9882
16	Rajasthan	13457	12568	9754
17	Tamil Nadu	10330	10047	9538
18	Uttar Pradesh	60309	45364	71375
19	Uttarakhand	15030	7300	8888
20	West Bengal	13085	13988	25199
21	Andaman & Nicobar	450	0	368
22	Chandigarh	91	0	223
23	Dadra & Nagar Haveli	361	58	70
24	Daman & Diu	95	35	82
25	Delhi	4486	7451	8828
26	Lakshadweep	0	0	0
27	Puducherry	0	0	259
28	Arunachal Pradesh	60	354	335
29	Assam	17597	10136	12876
30	Manipur	2908	358	6827
31	Meghalaya	1015	122	1422
32	Mizoram	415	31	636
33	Nagaland	663	22	432
34	Sikkim	332	420	0
35	Tripura	150	1367	3031
36	Telangana	828	2028	4833
Total		265602	245584	290295

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<b>Scheme for Implementation of Persons with Disabilities Act, 1955 (SIPDA).</b>				
<b>S. No.</b>	<b>Stats/ UTs</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
		<b>No. of PwDs Trained</b>	<b>No. of PwDs Trained</b>	<b>No. of PwDs Trained</b>
1	Andhra Pradesh	60	1125	1160
2	Arunachal Pradesh	273	115	283
3	Assam	60	1625	360
4	Bihar	90	1177	360
5	Chhattisgarh	250	630	810
6	Goa	560	150	30
7	Gujarat	230	662	570
8	Haryana	--	1615	1465
9	Himachal Pradesh	1280	569	650
10	Jammu and Kashmir	150	570	1290
11	Jharkhand	150	767	200
12	Karnataka	170	60	490
13	Kerala	380	372	60
14	Madhya Pradesh	85	1323	4637
15	Maharashtra	--	789	1310
16	Manipur	1189	60	1275
17	Meghalaya	720	170	200
18	Mizoram	30	60	200
19	Nagaland	60	60	200
20	Orissa	--	877	1570
21	Punjab	45	1085	1625
22	Rajasthan	120	1389	2873
23	Sikkim	--	140	230
24	Tamil Nadu	300	736	90
25	Telangana	1272	1954	1138
26	Tripura	120	537	159
27	Uttarakhand	80	1501	1367
28	Uttar Pradesh	150	4784	5847
29	West Bengal	80	2109	3175
30	Andaman and Nicobar Islands	1590	--	0
31	Chandigarh	90	--	100
32	Dadar and Nagar Haveli	272	--	0
33	Daman and Diu	--	--	0
34	Delhi	--	900	8049
35	Lakshadweep	--	--	0
36	Pondicherry	-	90	270
	<b>TOTAL</b>	<b>9856</b>	<b>28001</b>	<b>42043</b>

**Dr. Ambedkar Central Sector Scheme of Interest Subsidy on Educational loans  
for Overseas Studies for ORCs/EBCs**

Sl.No.	STATE	2014-15	2015-16	2016-17*
		No. of Students	No. of Students	No. of Students
1	ANDHRA PRADESH	42	218	303
2	ASSAM	2	3	3
3	BIHAR		3	1
4	DAMAN & DIU		1	1
5	DELHI		1	1
6	GOA		1	
7	GUJARAT		5	16
8	HARYANA		3	3
9	JHARKHAND		2	2
10	KARNATAKA	24	87	111
11	KERALA	26	87	135
12	MADHYA PRADESH	2	7	8
13	MAHARASHTRA	10	18	42
14	NAGALAND		1	1
15	ORISSA	1	1	3
16	PONDICHERRY		3	1
17	PUNJAB		2	1
18	RAJASTHAN		1	5
19	TAMIL NADU	44	167	178
20	TELANGANA	21	157	175
21	UTTAR PRADESH		5	7
22	UTTARANCHAL	1	2	2
23	WEST BENGAL		1	1
	<b>Grand Total</b>	<b>173</b>	<b>776</b>	<b>1,000</b>
	* provisional			



Deendayal Disabled Rehabilitation Scheme				
Sl.No.	Name of State/UT	2014-15	2015-16	2016-17
		Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
1	Andman & Nicobar	0	0	0
2	Andhra Pradesh	4935	5645	5284
3	Arunachal Pradesh	67	67	0
4	Assam	564	341	206
5	Bihar	323	413	521
6	Chandigarh	0	0	0
7	Chattisgarh	360	281	372
8	Dadra & Nagar Haveli	0	0	0
9	Daman & Diu	0	0	0
10	Delhi	632	1444	811
11	Goa	95	138	86
12	Gujarat	852	672	456
13	Haryana	716	642	824
14	Himachal Pradesh	30	68	49
15	Jammu & Kashmir	180	0	58
16	Jharkhand	86	58	70
17	Karnataka	594	684	518
18	Kerala	4121	2829	3302
19	Lakshdweep	0	0	0
20	Madhya Pradesh	1250	1075	1016
21	Maharashtra	1458	874	845
22	Manipur	1646	1329	1287
23	Meghalaya	294	492	462
24	Mizoram	222	215	221
25	Nagaland	0	29	0
26	Odisha	2320	2462	2183
27	Puducherry	111	117	108
28	Punjab	964	416	976
29	Rajasthan	870	1030	1051
30	Sikkim	0	0	0
31	Tamil Nadu	797	1528	959
32	Telangana	6719	5334	5524
33	Tripura	112	30	140
34	Uttar Pradesh	3952	4130	4284
35	Uttarakhand	503	474	319
36	West Bengal	1453	2711	366
	TOTAL	36226	35528	32298

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**Self Employment Scheme for the Rehabilitation of Manual Scavengers**

Sl. No.	Name of State/UT	One-time Cash Assistance provided to the identified Manual Scavengers (Number of beneficiaries)			Training Sanctioned (Number of beneficiaries)			Capital Subsidy sanctioned (Number of beneficiaries)		
		2014-15	2015-16	2016-17	2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1	Andhra Pradesh	45	0	8	0	0	0	0	0	0
2	Assam	0	0	0	0	0	0	0	0	0
3	Bihar	0	131	0	0	91	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	0	0	0
5	Karnataka	18	79	17	0	0	223	0	190	0
6	Madhya Pradesh	0	36	0	0	100	0	0	0	0
7	Odisha	0	174	47	0	56	12	0	83	0
8	Punjab	0	87	0	0	100	246	0	21	14
9	Rajasthan	0	194	113	0	98	0	0	0	0
10	Tamilnadu	0	170	120	0	250	0	0	0	0
11	Uttar Pradesh	1083	7622	1261	0	1480	10348	0	0	182
12	Uttarakhand	0	134	1	0	116	0	0	71	0
13	West Bengal	95	0	0	97	0	0	97	0	0
	<b>Total</b>	<b>1241</b>	<b>8627</b>	<b>1567</b>	<b>97</b>	<b>2291</b>	<b>10829</b>	<b>97</b>	<b>365</b>	<b>196</b>

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**Physical Achievement under the Scheme of "Centrally Sponsored  
Construction of Hostels for OBC Boys and Girls" during the last three years  
(as on 31/03/2017)**

Sl. No.	State/Uts/Central Universities	2014-15		2015-16		2016-17	
		Physical Achievement		Physical Achievement		Physical Achievement	
		No of Hostels	No of Seats	No of Hostels	No of Seats	No of Hostels	No of Seats
1	Andhra Pradesh	0	0	0	0	3	300
2	Jammu & Kashmir	0	0	1	100	2	419
3	Madhya Pradesh	5	450	1	500	4	800
4	Tamil Nadu	6	400	5	400	0	0
5	Uttar Pradesh	0	0	5	450	3	300
6	West Bengal	0	0	4	400	1	100
7	Manipur	0	0	1	100	4	400
8	Tripura	0	0	1	100	0	0
9	Sikkim	2	200	2	200	2	200
10	Central Universities	21	1900	6	550	2	200
	<b>Total</b>	<b>34</b>	<b>2950</b>	<b>26</b>	<b>2800</b>	<b>21</b>	<b>2719</b>

**STATEMENT IN RESPECT OF PART (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO  
1708 FOR MARCH 6, 2018**

**EVALUATION STUDIES CONDUCTED IN RECENT YEARS**

**A. EVALUATION STUDIES COMPLETED DURING 2014-15, 2015-16 AND 2016-17**

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
1.	EVALUATION OF CENTRALLY SPONSORED SCHEME OF PRE-MATRIC SCHOLARSHIP TO OBC STUDENTS IN THE STATES OF PUNJAB AND WEST BENGAL	<ul style="list-style-type: none"> <li>(i) The pre-matric scholarship (PMS) amount should be paid to the beneficiaries quarterly or at least half yearly.</li> <li>(ii) The delivery system of the PMS scheme should be more transparent. Steps may be taken for electronic transfer of scholarship amount to the Bank account of the beneficiaries.</li> <li>(iii) Suitable hostel provisions should be made.</li> <li>(iv) Awareness generation on the scheme required.</li> <li>(v) Periodic checks and monitoring.</li> <li>(vi) Central share should be made available in the beginning of the financial year without delay.</li> <li>(vii) PMS scholarship amount should be enhanced both for the day scholars and hostellers.</li> <li>(viii) The annual income ceiling of the parents should be raised.</li> </ul>
2.	EVALUATION OF CONSTRUCTIONS OF HOSTELS FOR OBC BOYS AND GIRLS IN U.P, M.P. AND GUJARAT	<ul style="list-style-type: none"> <li>(i) A detailed assessment should be carried out for selection of districts before forwarding the proposal for construction of OBCs Hostel.</li> <li>(ii) The construction of hostel should be completed on time and the possession and hand over process could be undertaken promptly for their operation within a stipulated time frame.</li> <li>(iii) All hostels should be refurbished as per its physical indicative norms.</li> <li>(iv) Design for hostels should have provisions for ramps for barrier free movement of physically handicapped students.</li> <li>(v) There should be a provision for adequate budget for repair and maintenance purpose of the hostels.</li> <li>(vi) Security must be provided in girls hostels.</li> </ul>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
3.	SOCIO-ECONOMIC & EDUCATIONAL BACKGROUND OF STUDENTS RECEIVING ASSISTANCE UNDER RAJIV GANDHI NATIONAL FELLOWSHIP AND THEIR PERFORMANCE/PLACEMENT.	<ul style="list-style-type: none"> <li>(i) Students coming from urban and semi urban households constituted 27.1% and 13.6% respectively. Only 6.5 % of the respondents were from metropolis background. Hence the RGNF can be said to be acting as a force to facilitate people from rural background.</li> <li>(ii) Fellowship money being utilized largely for the purchase study stationeries and for purchase of laptop.</li> <li>(iii) Respondents are placed in teaching job in university, jobs in public and privately funded institutes.</li> </ul>
4.	EVALUATION OF VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCs IN KARNATAKA, MADHYA PRADESH & WEST BENGAL.	<ul style="list-style-type: none"> <li>(i) Submission of proposals with district authorities, formation of inspection committee, inspection date and status of its forwarding to concerned state directorate with concurrent status and its status with central Ministry should be on electronic tracking system to ensure speedy and transparent facilitation.</li> <li>(ii) Sanction procedure through single window mechanism.</li> </ul>
5.	EVALUATION OF THE EFFECTIVENESS OF INTEGRATED REHABILITATION CENTRES FOR ADDICTS (IRCAs) GETTING GRANT-IN-AID UNDER THE SCHEME OF ASSISTANCE TO VOLUNTARY ORGANIZATIONS FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE	<ul style="list-style-type: none"> <li>(i) Need for disbursement of timely grant.</li> <li>(ii) Vocational training provided by the IRCAs to the addicts for rehabilitation and to their dependent family members to be improved.</li> <li>(iii) Need for monitoring system</li> </ul>
6	MONITORING THE EFFECTIVENESS OF IMPLEMENTATION OF SCHEDULED CASTES SUB-PLAN (SCSP) AND OTHER SCHEMES BEING IMPLEMENTED FOR THE WELFARE AND	<ul style="list-style-type: none"> <li>(i) Funds for SCSP should be earmarked from total State Plan Outlay at least in proportion to the share of SC population of State/UT population.</li> <li>(ii) State and District/ Block level Monitoring committees should be constituted to monitor the implementation of various schemes under SCSP of various development</li> </ul>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
	DEVELOPMENT OF SCHEDULED CASTES	<p>departments.</p> <p>(iii) The nodal department should also be equipped with adequate &amp; trained manpower for proper implementation of schemes under SCSP.</p> <p>(iv) Evaluation of the impact of economic development schemes implemented under SCSP on the socio economic conditions of SCs should be conducted by the nodal department on a regular basis.</p>
7.	EVALUATION OF SCHEME OF ASSISTANCE TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF OBCS IN THE STATES OF MAHARASHTRA, RAJASTHAN, GUJARAT, ODISHA AND HARYANA	<p>(i) Need for competitive honorarium as per prevailing market rates for the trainers.</p> <p>(ii) Courses offered under the scheme may be recognized by concerned Department of State/Centre for better job prospects of successful trainees.</p> <p>(iii) The Department may consider of increasing the assistance per project.</p> <p>(iv) Stipend may be enhanced.</p>
8.	EVALUATION FROM THE THIRD PARTY OF PRADHAN MANTRI ADARSH GRAM YOJANA (PMAGY) CARRIED OUT BY NOTIONAL INSTITUTE OF RURAL DEVELOPMENT AND PANCHAYATI RAJ (NIRDPR), HYDERABAD DURING 2016-17.	<p>Evaluation report has been accepted by the Department for incorporation of proposed changes in to the scheme guidelines. Major Recommendations are:</p> <p>(i) Use of Gram Panchayat Development Plan (GPD) concept.</p> <p>(ii) New set of monitorable target for progress monitoring and declaration of village as Adarsh Gram.</p>
9	EVALUATION OF BABU JAGJIVAN RAM CHHATRAWAS YOJANA SCHEME FOR SC HOSTEL CONDUCTED BY M/S. DEVELOPMENT AND RESEARCH SERVICES PVT. LTD, NEW DELHI.	<p>(i) 63% belongs to BPL category with average annual income of Rs. 23,152/-.</p> <p>(ii) Average rooms per hostel was 19 as against 20 sanctioned.</p> <p>(iii) Average occupancy per room was 8 as per the sanctioned norms.</p> <p>(iv) Average gap in sanction and construction of hostel was 2 years.</p> <p>(v) 70% hostels reported having some kind of rule book.</p> <p>(vi) Merit based selection of inmates along with annual family income, caste of the student, etc.</p> <p>(vii) 46% hostels have provision for reservation of</p>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
		<p>disabled children.</p> <p>(viii) Basic minimum facilities are available in almost all hostels with some degree of variations.</p> <p>(ix) Account book was available in 71% hostels.</p> <p>(x) Admission register was available and maintained in all hostels.</p> <p>(xi) Attendance register of students and staffs was available and maintained in all hostels.</p> <p>(xii) Stock register was available and maintained in 86% of the hostels.</p> <p>(xiii) Salary register was available and maintained only in 44% hostels of Odisha.</p> <p>(xiv) Facility of Regular health check-up available.</p> <p>(xv) Availability of first aid kits.</p> <p>(xvi) Drop outs have started reducing.</p> <p>(xvii) Students preparing for competitive exams get opportunity for admission in good coaching institutions.</p> <p>(xviii) Academic performance of both boys and girls during their stay in the hostels was reportedly good.</p> <p>(xix) After moving out of the hostel, most of the students in Madhya Pradesh continued their higher studies. In Punjab, they continued their studies only till they got some job. In Odisha, they started working. In West Bengal, some of them continued their higher studies and started working.</p> <p>(xx) Benefit of providing hostel facilities reached to the right category of target groups; and poor SC students coming for studies from long distances.</p> <p>(xxi) Thus, outcome of the scheme in study areas has been in conformity with the objectives of the scheme.</p> <p>(xxii) Academic performance across States improved.</p> <p>(xxiii) States do not allocate for maintenance and upkeep. Stipend given to the students is used for food and other necessities.</p> <p>(xxiv) Most hostels do not have any routine arrangements for cleaning, cooking and security.</p> <p><b>RECOMMENDATIONS:-</b></p>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
		a) Central Government to partly bear the costs of maintenance of hostels. b) To build upon the existing hostel scheme and provide for residential schools, especially for SC girls. c) Hostels should be located in educational hubs for the benefit of the targeted beneficiaries. d) Proper monitoring mechanism from the Ministry. e) Uniform norm for maintenance and upkeep of hostels. f) Scholarship amount should be increased to compensate escalation of prices.
10	EVALUATION OF "UPGRADATION OF MERIT OF SC STUDENTS" SCHEME HAS NOT BEEN CONDUCTED IN RECENT YEARS.	The Department has approved merging of this scheme with free coaching of SC and OBC Student's scheme.
11	EVALUATION OF TOP CLASS SCHOLARSHIP SCHEME FOR SC BY M/S. DMG CONSULTING PVT. LTD.	Since, the report was general in nature and did not offer any effective suggestions, it was rejected by the Ministry.
12	EVALUATION OF FREE COACHING SCHEME FOR SC AND OBC STUDENTS BY HI-TECH. INSTITUTE OF INFORMATION TECHNOLOGY, GHAZIABAD.	The Study Report has been submitted along with findings and policy recommendations after evaluating the coaching institutes and their performance, empanelled under Old Free Coaching Scheme for SC and OBC Students. The Scheme has been revised in 2016 and by and large all the recommendations suggested in the report have already been taken care of in the revised scheme.

#### B. EVALUATION STUDIES COMPLETED DURING 2017-18

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
1.	FUNCTIONING OF OLD AGE HOMES (OAH)/DAY CARE CENTRES (DCC) AND INTEGRATED REHABILITATION CENTRES FOR DRUG ADDICTS	<b>A. IRCA:</b> (i) Need for Refresher training to update the managers about the innovative methods and techniques used globally. (ii) Time Period of De-addiction should be



	(IRCAs) FUNDED BY D/O SOCIAL JUSTICE & EMPOWERMENT	<p>Increased to avoid relapse.</p> <ul style="list-style-type: none"> <li>(iii) Funds sanctioned for the food/ meals should be increased.</li> <li>(iv) Extensive spread of awareness in the catchment area should be done.</li> <li>(v) Use of un-used government buildings for IRCA centres to save rent expenses and for better Infrastructure.</li> </ul> <p><b>B. OAHs/DCCs:</b></p> <ul style="list-style-type: none"> <li>(i) Keeping in mind the needs of senior citizen, need for a designated vehicle or ambulance in case of emergency for any OAH.</li> <li>(ii) Assisted devices like wheelchair and walker to be made available.</li> <li>(iii) Fund sanctioned for food/meal should be increased.</li> <li>(iv) Western style toilets should be provided for senior citizens.</li> <li>(v) Awareness Camps should be organised for the publicity of OAH &amp; DCC.</li> </ul>
2.	EVALUATION STUDY ON "SELF EMPLOYMENT SCHEME FOR REHABILITATION OF MANUAL SCAVENGERS (SRMS)"	<ul style="list-style-type: none"> <li>i. The authorized agency should make sustained effort in monitoring the transfer of One Time Cash Assistance (OTCA) through the banks.</li> <li>ii. In-order to increase the number of enrolments, the documentation process should be made easier.</li> <li>iii. Monitoring and sensitization of skill development training partners needs to be enhanced.</li> <li>iv. The amount of Stipend should be increased for skill development programmes.</li> <li>v. Documentation for loan process should be made simpler.</li> <li>vi. SHGs formation should be encouraged</li> </ul>
3.	EVALUATION STUDY ON "OUTCOME BASED EVALUATION OF BABU JAGJIVAN RAM CHHATTRAVAS YOJANA AND CONSTRUCTION OF HOSTELS FOR OBC BOYS AND GIRLS"	<ul style="list-style-type: none"> <li>(i) All hostels should be provided with basic facilities like computers, RO/water cooler, Solar Heater, Television, games facility etc.</li> <li>(ii) All girls hostel should have female wardens only.</li> <li>(iii) Mandatory construction of boundary wall around the hostel and posting of night watchman in every hostel.</li> <li>(iv) Scholarship amount should be increased as</li> </ul>

		<p>this forms major source for food and other components of expenses by hostel inmates.</p> <p>(v) The hostels sanctioned under the scheme should be located in educational hubs for the benefit of the targeted beneficiaries.</p>
4.	EVALUATION STUDY ON "VENTURE CAPITAL FUND FOR SCHEDULED CASTES ENTREPRENEURS"	<p>(i) Tenure of loan may be extended to 8-10 years.</p> <p>(ii) Facilitate financing for meeting margin money requirements.</p> <p>(iii) Facilitate the cases of scheduled caste entrepreneurs through single window clearance.</p> <p>(iv) The procurement policy of Government and PSUs provide for 4% procurement from MSMEs promoted by Scheduled Caste and scheduled Tribe entrepreneurs. However the procurement conditions envisage supply of a fixed quantity for which the small entrepreneurs in this category do not qualify. Concerned Ministers, State Governments and Public Sector undertakings may be advised to change / relax the stipulated quantity conditions.</p> <p>(v) The interest subsidy available to MSMEs may be made available to Scheduled Caste entrepreneurs of the scheme.</p>
5.	EVALUATION STUDY ON "OUTCOME BASED EVALUATION OF POST MATRIC SCHOLARSHIP SCHEME FOR SC & OBC STUDENTS"	<p>(i) States may conduct special audit of institutions with regard to the eligibility conditions, payment of tuition fees and maintenance allowance every year subsequent to release of the tuition fees and maintenance allowance</p> <p>(ii) Special inspection may also be conducted by the States to verify actual boarding status of beneficiary students in the hostels of the academic institutions in respect of those who avail maintenance allowance under the scheme.</p> <p>(iii) The Institutes admitting the beneficiary students should submit annual return to the State Government providing details of admission, pass out and drop out details including the fees received from the students.</p> <p>(iv) It is proposed that advisory may be issued by</p>

		the Government of India to banks to evolve a mechanism where the bank accounts of students are not made dormant due to lack of periodic transactions.
6.	INDIAN SPINAL INJURY CENTRE.	Impact Evaluation Study of the Scheme was conducted by National Productivity Council (NPC). Final report has been submitted by NPC. It has been accepted with minor modifications.

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